

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:2178  
ANSWERED ON:23.11.2010  
INSURANCE SCHEME FOR SPORTS PERSONS  
M.Thambidurai Dr.

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government proposes to introduce any insurance scheme for the welfare of Indian sports persons, to cover injuries sustained by them during the sporting activities;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the steps taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (d): As part of its responsibility towards sportspersons, who undergo training/coaching at National coaching camps, the Government provides medical insurance up to Rs.1 Lakh and Personal Accident policy up to Rs.10 Lakh. Apart from this, medical assistance/facilities are provided to players undergoing training in national coaching camps. SAI trainees are also provided with medical insurance.